

आयकर अपीलीय अधिकरण, मुंबई न्यायपीठ, 'एच', मुंबई।

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES, 'H' MUMBAI**

**श्री जोगिन्दर सिंह, न्यायिक सदस्य एवं
श्री मनोज कुमार अग्रवाल, लेखा सदस्य, के समक्ष**

**Before Shri Joginder Singh, Judicial Member, and
Shri Manoj Kumar Aggarwal, Accountant Member**

**ITA No.3855/Mum/2016
Assessment Year: 2011-12**

Sunil Kapur, 8, The Cliff Pochkhanwal Road, Worli, Mumbai-400025	<u>बनाम/</u> Vs.	DCIT-5(1), Mumbai
(निर्धारिती / Assessee)		(राजस्व / Revenue)
PAN. No. AACPK8524P		

निर्धारिती की ओर से / Assessee by	Shri Jayesh Dadia
राजस्व की ओर से / Revenue by	Shri Rajat Mittal-DR

सुनवाई की तारीख / Date of Hearing:	21/06/2018
आदेश की तारीख / Date of Order:	21/06/2018

आदेश / O R D E R

Per Joginder Singh(Judicial Member)

The assessee is aggrieved by the impugned order dated 28/03/2016 of the Ld. First Appellate Authority, Mumbai, confirming the addition of Rs.5 lakh made on estimate/notional basis as income from house property and further directing the Ld. Assessing Officer to restrict the addition of Rs.20,36,375/- made in the assessment order to Rs.2,91,693/- out of the deemed interest.

2. During hearing, the ld. counsel for the assessee, invited our attention to the letter dated 01/01/2018 with a request to grant permission to withdraw the appeal filed by the assessee. Before us, the ld. counsel contended that the assessee may be granted permission, to which the ld. DR has no objection.

2.1. Considering the totality of facts and the application of the assessee, the appeal of the assessee is dismissed as withdrawn.

Finally, the appeal of the assessee is dismissed as withdrawn.

This Order was pronounced in the open court in the presence of Ld. representative from both sides at the conclusion of hearing on 21/06/2018.

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(Joginder Singh)

न्यायिक सदस्य / JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated : 21/06/2018

Shekhar, P.S.नि.स.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant (Respective assessee)
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT, Mumbai.
4. आयकर आयुक्त / CIT(A)- , Mumbai,
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR,
ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai**